

Annexure-3

Name of the corporate debtor: Frost International Limited ; Date of commencement of CIRP: 09-02-2023; List of stakeholders as on: 02-03-2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	UCO Bank	21-02-2023	5,13,81,69,593	2,37,05,47,458	Secured Loan	2,37,05,47,458	2,37,05,47,458	No	5.76%	-	-	-	2,76,76,22,135	
2	Central Bank of India	21-02-2023	6,77,91,82,242	3,56,55,91,646	Secured Loan	3,56,55,91,646	3,56,55,91,646	No	8.66%	-	80.00	-	3,21,35,90,596	
3	Punjab National Bank	22-02-2023	13,02,75,93,786	6,76,53,24,342	Secured Loan	6,76,53,24,342	6,76,53,24,342	No	16.43%	-	-	-	6,26,22,69,444	
4	Canara Bank	23-02-2023	4,95,33,44,965	3,41,79,54,859	Secured Loan	3,41,79,54,859	3,41,79,54,859	No	8.30%	-	-	-	1,53,53,90,105	
5	Bank of Baroda	23-02-2023	13,67,74,30,153	5,87,30,52,565	Secured Loan	5,87,30,52,565	5,87,30,52,565	No	14.27%	-	-	-	7,80,43,77,588	
6	Bank of India	23-02-2023	10,12,82,32,762	6,04,91,61,651	Secured Loan	6,04,91,61,651	6,04,91,61,651	No	14.69%	-	-	-	4,07,90,71,110	
7	Union Bank of India	23-02-2023	4,86,85,66,408	2,03,06,48,636	Secured Loan	2,03,06,48,636	2,03,06,48,636	No	4.93%	-	-	-	2,83,79,17,772	
8	Indian Bank	24-02-2023	4,74,39,88,912	2,83,30,74,492	Secured Loan	2,83,30,74,492	2,83,30,74,492	No	6.88%	-	-	-	1,91,09,14,419	
9	Indian Overseas Bank	24-02-2023	14,12,27,40,251	8,26,15,72,398	Secured Loan	8,26,15,72,398	8,26,15,72,398	No	20.07%	-	-	-	5,86,11,67,853	
	TOTAL		77,43,92,49,072	41,16,69,28,049		41,16,69,28,049	41,16,69,28,049		100%	-	80	-	36,27,23,21,024	

Notes:

- Acceptance of the claim is subject to receipt of certain documents /clarifications from the Financial Creditors in relation to interest, penal charges, agreements, contracts etc. The analysis and findings delineated in this report are specifically subject to information received upto 01 March 2023.
The same may change subject to any material information received from the creditors affecting the claim amounts.
- The list of admitted claims of the financial creditors is subject to further verification of related party status of the claimants as per the provisions of the Insolvency & Bankruptcy Code, 2016.
- If any claim amounts undergo changes subsequent based on the additional information called for during the course of verification, the same would not be treated as negligence on the part of the RP undertaking this verification process.